

Wednesday, the 29th November, 2023

(From 10.00 A.M to 12.37 P.M.)

1. Questions

(a) Starred Questions:

| Total No. Of questions on the order paper | Answered | Not Put | Postponed | Answered under Rule 38 | No. of Supplementaries |
|---|----------|---------|-----------|------------------------|------------------------|
| 20 | 12 | 01 | 03 | 04 | 16 |

(b) Unstarred Questions: 04

2. Welcome Announcement by the Hon'ble Speaker

The Hon'ble Speaker informed the House regarding the presence of school children from village Machaki Mal Singh and Dhimanwali of Kotkapura Constituency in the House Galleries who had come to watch the proceedings of the House and welcomed them on behalf of the entire House.

3. Announcement by the Hon'ble Speaker

The Hon'ble Speaker made an announcement that any Hon'ble Member who would give befitting reply to the question put by him with regard to the praiseworthy work done by Sardar Narinder Singh Kapani, shall get three minutes to express his/her views. Many Members raised their hands to respond to the question but the youngest M.L.A. Sardar Amritpal Singh Sukhanand was given time, he gave the correct reply and was given three minutes by the Hon'ble Speaker to make his point.

4. Calling Attention Notices

- 1) Dr. Nachhatar Pal, M.L.A drew the attention of the Chief Minister towards non-implementation of reservation policy as per the Constitution for the scheduled castes population for the engagement of law officers in the office of Advocate General, Punjab.

The Finance Minister gave reply.

(No.6)

- 2) Shri Vijay Singla, M.L.A. drew the attention of the Minister for Public Works (B&R) towards bad conditions of roads between toll plazas situated at villages Dhaipi and Ghuman in District Mansa.

The Public Works (B&R) Minister gave reply.

(No.21)

5. **Motion under Rule 16**

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and Carried:

"That the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned sine die."

6. **Papers laid on the Table**

The Parliamentary Affairs Minister laid papers on the Table of the House as mentioned at Sr.No.1 shown under item No. IV in today's List of Business.

7. **Legislative Business**

1. **The Transfer of Property (Punjab Amendment) Bill, 2023**

The Revenue, Rehabilitation and Natural Disaster Management Minister introduced the Transfer of Property (Punjab Amendment) Bill, 2023 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration of Bill, Sub-clause (2) of Clause 1, Clause 2, Sub-Clause (1) of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Revenue, Rehabilitation and Natural Disaster Management Minister that "The Transfer of Property (Punjab Amendment) Bill, 2023 be passed", was put to the vote of the House and carried.

2. **The Registration (Punjab Amendment) Bill, 2023**

The Revenue, Rehabilitation and Natural Disaster Management Minister introduced The Registration (Punjab Amendment) Bill, 2023 and moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried unanimously.

During Clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clause 2, Sub- Clause (1) of Clause 1 and Title were put to the vote of the House and carried unanimously.

The motion moved by the Revenue, Rehabilitation and Natural Disaster Management Minister that "The Registration (Punjab Amendment) Bill, 2023 be passed", was put to the vote of the House and carried unanimously.

3. **The Indian Stamp (Punjab Amendment) Bill, 2023**

The Revenue, Rehabilitation and Natural Disaster Management Minister introduced the Indian Stamp (Punjab Amendment) Bill 2023 and moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried unanimously.

While taking part in the discussion on the Bill, Dr Sukhwinder Kumar Sukhi, Shiromani Akali Dal spoke for one minute.

During Clause-wise consideration of the Bill, Sub-Clause (2) of Clause 1, Clause 2, Sub-Clause 1 of Clause 1 and Title were put to the vote of the House and carried unanimously.

The motion moved by the Revenue, Rehabilitation and Natural Disaster Management Minister that "The Indian Stamp (Punjab Amendment) Bill, 2023 be passed" was put to the vote of the House and carried unanimously.

4. **The Punjab Canal and Drainage Bill, 2023**

The Water Resources Minister introduced The Punjab Canal and Drainage Bill, 2023 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

While taking part in the discussion on the Bill, Shri Sandeep Jakhar, Indian National Congress spoke for one minute.

During Clause-wise consideration of the Bill, Sub-clause 2 and 3 of Clause 1, Clauses 2 to 61 collectively, Sub-Clause (1) of Clause 1 and Title were put to the vote of the House and carried.

The motion moved by the Water Resources Minister that "The Punjab Canal and Drainage Bill, 2023 be passed" was put to the vote of the House and carried.

8. **Walk-out**

All the Members of the Indian National Congress except Shri Sandeep Jakhar present in the House staged a walk out from the House while raising slogans as a mark of protest for not being given time to speak and not extending the sittings of the House.

The Hon'ble Deputy Speaker occupied the Chair of the House from 12.11 P.M. to 12.15 P.M.

The House, then adjourned sine-die.

CHANDIGARH
THE 29th NOVEMBER, 2023

Gurinderjit Kaur
Superintendent
Punjab Vidhan Sabha
Chandigarh

RAM LOK KHATANA,
SECRETARY.